

**Annexure-7**

Name of the corporate debtor: MEGAA BAKERS PRIVATE LIMITED ; Date of commencement of CIRP: 30.06.2022; List of creditors as on: 20.07.2022  
 In accordance with Section 25(2) (e) , IBC, 2016  
 List of operational creditors (Government dues)

Sl. No.	Details of Claimant	Details of claim received				Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable							
-		-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
	<b>Total</b>	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

(Amount in ₹)

